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सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

13/02/2024 (प्रभात कुमार)

जनसंपर्क पदाधिकारी, बिहार विधान सभा, पटना । I Prabhat Kumar, son/daughter/wife of Sri Uday Nath Jha, aged 29 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Public Relation Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name( S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs-12,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving AC (SBI) Rs 83,998/- Saving AC (CBI) Rs 6,000/- RD (SBI) -	Nil	Nil	Nil	Nil
		Rs 28,000 as on 31.12.2023				
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ICICI Term plan Rs-17,661/- Half Yearly,	Nil	Nil	Nil	Nil
		PPF- Rs.90,000/- as on				
		31.12.2023				
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
(vii )	Other assets, such as values of claims / interests	Mobiles, Laptop, Tablet, Harmonium Etc. (Value not Assesed)	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

19/02/2024

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value  Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value  Nour Agricultural Ancestral Undivided (HUF) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil	
(ii)			Nil .	Nil	Nil	Nil .	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil Nil		Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Parental House Dilawarpur, Darbhanga 11 Dhur	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Share in ancestral property as per HUF(Till date share is not defined)	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2023		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	Nil	Nil		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil •	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments	Nil	Nil		

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	dealing with supply of electricity		obde podleci i i i i i i i i i i i i i i i i i i
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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 77,050 Assessment Year - 2023-24 PAN No- GLLPK7911J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- 110117038900									
Gender :-		M					(M/F) .		
Date of Birth	:-	0 4	0	2	1	9	9	5	DD/MM/YYYY)
Class/Group	:-	В		A/B/C)					
Cadre	:-	Bihar Legis	egislative Assembly Secretariat Service						
		(Full Name					ve Serv	ice,	
		B.S.S Bih	ar Secre	etariat S	Service	etc.)			
Home District	V		Darbha						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Prathat Kumarz

Name of Employee: Prabhat Kumar

Designation: Public Relation Officer

Department- Bihar Legislative Assembly ,Patna.

Date-13-02-2024

Place: Patna

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